- (a) the total area of land under cultivation in the country, State-wise;
- (b) whether there is any scope to increase cultivable land; and
- (c) if so, the details thereof the measures taken by the Government in this regard?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A statement is enclosed giving total cultivated area in different during 1975-76.

- (b) Yes. It may be possible to reclaim about 50 lakh ha. comprising roughly 25 per cent of the cultivable wastes and fallow other than current fallows (including ravine and alkaline lands).
- (c) Two schemes, namely, Central Scheme of Pilot Projects for Amendment of Alkali/Acid Soils and Pilot Project for protection of Table Lands and Stabilisation of Ravinous Areas are in operation. An area of 28,000 hectares of alkaline soils and 11,000 hectares of ravine lands have been reclaimed or improved for cultivation.

## Statement CULTIVATED AREA IN INDIA 1975-76 (PROVISIONAL)

(Thousand Hectares)

Sta	Cultivated area†				
Andhra Pr	 h	•	•	13,420	
Assam					2,712
Bihar					10,071
Gujarat	•				10,077*
Haryana					3,749
Himachal	Prad	esh			613
Jammu &	Kas	hmir			799
Karnatak					. 11,310
Kerala					2,225

State  Madhya Pradesh .			Ct	ultivated area	
				19,466	
Maharashtra				19,107	
Manipur@			•	140	
Meghalaya				229	
Nagaland				113	
Orissa .				6,692	
Punjab .				4,224	
Rajasthan.				17,038	
Sikkim .				N.A.	
Tamil Nadu			•	7,405	
Tripura .				245	
Uttar Pradesh		•		18,185	
West Bengal		•		6,1854	
All India				154,726	

- \*Estimated
- @Ad-hoc estimate.
  - N.A. Not Available
- †Comprises of net area sown and current fallows.

## Regularisation of temporary teachers of Delhi University

4659. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of EDUCAITON, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that temporary teachers of Delhi University are agitating for extension and regularisation of their services; and
- (b) if so, the steps being taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b). According to the information furnished by the University of Delhi, its Executive Council considered this matter in its meetings held on 14th April, 1978 and 28th April, 1978 and decided that certain categories of temporary teachers be regularised and that in other cases, pending final settlement, one year's extension be given. The University Grants Commission has informed that it proposes to discuss the question of the number of teachers admissible according to the prescribed teacherpupil ratio with University and others concerned.

## प्रेतशिला और बहायोनि पहाडियों में विस्कोटन ग्रीर सनम

4660. भी देखर चौधरी : क्या शिका, समाज कल्याण ग्रीर संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि भारतीय पुरातत्व विभाग के सर्वेक्षण विभाग के महा-निवेशक ने बहुम्ल्य राष्ट्रीय पुरातत्वीय सम्पदा के संरक्षण भीर टुटे पत्थरों को लाने ले जाने पर तत्काल रोक लगाने के विचार से गया में, जो तीर्थयाता का एक प्राचीन स्थल है, रामशिला, प्रेतशिला ग्री४ बहा-योनि पहाडियों में विस्फोटन और खनन तरमा बन्द करने के लिए दिनांक 27 जनवरी, 1975 के पत्न द्वारा बिहार सरकार के मुख्य मखिव को निर्देश दिए थे :
- (ख) क्या विधि, भीर न्याय मंत्रालय में तत्काली राज्य मंत्री ने भी दिनांक 18 सितम्बर, 1971 के अपने अर्ध सरकारी पत्न द्वारा इन पहाड़ियां में धनधिशृत खनन को रोकने के लिए बिहार के तत्कालीन मध्य मंत्री को पत्र लिखा था; ग्रीर
- (ग) यदि उपरोक्त भागी का उत्तर स्वीकारात्मक है, तो तीर्ययाता के स्थल पर मन्धिकृत खननको रोकने भौरइन पहाड़ियाँ के संरक्षण के लिए सरकार द्वारा क्या कार्यवाही करने का प्रस्ताव है भीर कब तक?

शिक्षा समाम, कामान संग संस्कृति मंत्री (डा॰ प्रताय चण्ड चण्ड ) : (क) भारतीय पुरातत्व सर्वेक्षण के महानिदेशक ने इस संदर्भ में बिहार सरकार के मक्स संचिव से खनन, विस्फीटन तथा इन प्रवित्व पहाडियों से पत्थर से काने पर रोक लगाने के लिए निवेदन किया का ।

- (ख) विधि, न्याय भीर कम्पनी कार्य मजास्य से पूछताक करने पर पता चला है कि इस विषय से सम्बन्धित कोई कागजात उस मंत्रालय के पास नहीं है। संभवतः तत्कालीन शाज्य मंत्री ने व्यक्तिगत क्य से यह पत लिखा होया।
- (ग) राज्य सरकार से रिपोर्ट के अनुसार रामशिला पहाड़ियाँ भीर प्रतिशाला तथा बहायोनि पहादियों के बारिक्षत क्षेत्रों में विस्कोटन बीर सनन कार्य पहले ही बन्द करा दिये गये हैं। इन पहाड़ियाँ पर मिलने वाले श्रवशेष शास्त्रीय महत्व के नहीं समझे जाते और इसलिए वे केन्द्रीय संरक्षण के योग्य नहीं है तथापि रामशिला पहाड़ियों के प्राचीन अवशेषीं के सम्बन्ध में भारतीय पुरातस्य सर्वेक्षण पहले में ही राज्य पुरातत्व विभाग वर्क स्थल के संरक्षण ग्रीर बिखारी पड़ी मृतियाँ को सुरक्षित करने के लिए लिख चुका 8 1

## Flats to an Official of the Janata Parliamentary Office, New Delhi

4661. SHRI K. A. RAJAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITA-TION be pleased to state:

- (a) whether Government has provided accommodation from the Central Government pool to a Research Officen in Janata Party Parliamentary Office.
- (b) if so, what are the details thereof: